CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

OA/350/1696/2016 Date of Order: 12.06.2018

Coram: Hon'ble Mrs. Manjula Das, Judicial Member

G.S Reddy, son of late Venkata Reddy, aged about 58 years, by occupation service as Principal Scientist at Central Mechanical Engineering Research Institute (CMERI), Durgapur (under the Council of Scientific & Industrial Research) office of M.G Avenue, Durgapur 713209 and residing at CMERI Colony, P.O RE College, Durgapur 713209.

---Applicant

-Versus-

- 1. The Union of India, service through the Secretary, Department of Science & Technology, Government of India, Technology Bhavan, New Mehrauli Road, New Delhi 110016.
- 2. Council of Scientific & Industrial Research (CSIR), and autonomous body registered under the Societies Registration Act. 1860 funded by the Ministry of Science & Technology, Government of India, office at Anusandhan Bhawan, 2, Rafi Marg, New Delhi 110001.
- 3. The Director General, Contact of Scientific & Industrial Research (CSIR), Anusandhan Bhawar, 2, Raf Marg New John 110001.
- 4. The Joint Secretary (Admn.) Concil of Scientific & Industrial Research (CSIR), Anusandhan Bhawan, 2, Kafi Marg New Delhi 110001.
- 5. The Director, Central Mechanical Engineering Research Institute (CMERI), Durgapur, M.G Avenue, Durgapur 713209.
- 6. The Controller of Administration, Central Mechanical Engineering Research Institute (CMERI), Durgapur, M.G. Avenue, Durgapur 713209
- 7. Prof. Harish Hirani, Director, Central Mechanical Engineering Research Institute (CMERI), Durgapur, M.G Avenue, Durgapur 713209
- 8. Dr. S. Majumder, Chief Scientist, Central Mechanical Engineering Research Institute (CMERI), Durgapur, M.G Avenue, Durgapur 713209
- 9. Shri Mukund Sahai, Controller of Administration, Central Mechanical Engineering Research Institute (CMERI), Durgapur, M.G Avenue, Durgapur 713209
- 10. Dr. Partha Chatterjee, Senior Principal Scientist, Central Mechanical Engineering Research Institute (CMERI), Durgapur, M.G Avenue, Durgapur 713209

---Respondents

For the Applicant : Mr. M.K Roy Chowdhury, Counsel

For the Respondents : Mr. P. Bajpayee, Counsel

ORDER(Oral)

Per: Mrs. Manjula Das, Judicial Member:

By this application, the app Ld. counsel Mr. M.K Roy Chowdhury appeared on behalf of the applicant and Mr. P. Bajpayee appeared on behalf of the respondents.

2. Ld. counsel for the respondents submits that although the matter relates to transfer of the applicant, the applicant has since been removed from service and, hence, the matter for transfer has become infructuous.

Ld. counsel for the applicant admit the same.

3. In view of that, the O.A stands infructuous.



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